IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH ON THE DAY OF Friday THE 27th Day Of September 2024 COURT HALL NO:32, SITTING AT PRINCIPAL BENCH, BENGALURU at 02:30PM BEFORE

THE HON'BLE JUSTICE VENKATESH NAIK T

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahigh court)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.		Adv for Pet/Appl/Comp.	Adv for Resp.
1	CRL.P 200114/2024 (STATEMENT OF OBJECTION NOT FILED BY THE	MATTER PERTAINS TO KALABURAGI BENCH ORDERS (439(Cr.PC)/483(BNSS), SANKET APPAJI)	HCGP FOR R1 R2 SERVED
	HCGP) (DATE)		

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